



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Allocation of Departments in the Jammu Wing of the Hon'ble High Court.

GOVERNMENT ORDER NO: 996 -LD (A) of 2017.
D A T E D: 03 - 03 - 2017.

In partial modification of all previous Government Orders issued on the subject from time to time, the allocation/distribution of litigation work amongst the following Law Officers in the Jammu Wing of the Hon'ble High Court is ordered as under:-

S. No	Name of the Law Officer and Designation	Department allotted
1.	Waseem Sadiq Nargal, Sr. Additional Advocate General	Home Department, Information Department, J&K Cable Car Corporation Limited.
2.	Amit Chopra, Government Advocate	J&K Housing Board.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government,
Department of Law, Justice and P. A.
Dated: 03 - 03 - 2017.

NO: LD(A) 2016/35.

Copy to the:-

1. Principal Secretary to Government, Home Department.
2. Registrar General, J&K High Court, Jammu.
3. Principal Secretary to Lord Chief Justice, J&K High Court, Jammu.
4. Divisional Commissioner, Jammu.
5. All officers of the Department of Law, Justice and Parliamentary Affairs.
6. Managing Director, J&K Cable Car Corporation Limited, Jammu.
7. Managing Director, J&K Housing Board, Jammu.
8. Director, Archives, Archaeology and Museums, J&K, Jammu.
9. Director Litigation, Jammu.
10. All concerned Law Officers for information.
11. Administrative Officer, Advocate General's Office, J&K Jammu.
12. Private Secretary to Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.

13. Private Secretary to Hon'ble Minister of State for Law, Justice & Parliamentary Affairs for information of the Hon'ble MoS.
14. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
15. Website of the Department of Law, Justice and Parliamentary Affairs.
16. Government Order file.
17. Concerned file.

Ashish Gupta
3.3.2017

(Ashish Gupta)

Assistant Legal Remembrancer,
Department of Law, J & PA.

Ashish Gupta
3/3/2017